

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :07-03-2024

Date : 07.03.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	22578/2024	07.03.2024	BLAPL - 646/2024	KC PANDA	C.O.		Order Dtd. 2024-03-04	BAIL-2	(Seat No - 9)
2	22579/2024	07.03.2024	BLAPL - 498/2024	B SINGH	C.O.		Order Dtd. 2024-03-04		(Seat No - 9)
3	22580/2024	07.03.2024	ABLAP L- 1806/2024	J PRADHAN	C.O.		Order Dtd. 2024-03-04		(Seat No - 9)
4	22582/2024	07.03.2024	ABLAP L- 1807/2024	MK PANI	C.O.		Order Dtd. 2024-03-04	BAIL-1	(Seat No - 3)
5	22583/2024	07.03.2024	ABLAP L- 1804/2024	B SINGH	C.O.		Order Dtd. 2024-03-04		(Seat No - 3)
6	22584/2024	07.03.2024	ABLAP L- 298/2024	A MOHANTY	C.O.		Order Dtd. 2024-03-04		(Seat No -)

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7	22585 /2024	07.03. 2024	ABLAP L- 307/2 024	A MOHANTY	C.O.		Order Dtd. 2024-03-04	BAIL- 2	(S ea t No - 10)
8	22586 /2024	07.03. 2024	ABLAP L- 273/2 024	B SAHOO	C.O.		Order Dtd. 2024-03-04		(S ea t No - 10)
9	22589 /2024	07.03. 2024	BLAPL - 183/2 024	A SAHOO	C.O.		Order Dtd. 2024-03-05		(S ea t No - 10)
1 0	22595 /2024	07.03. 2024	CONTC - 1234/ 2024	BIJAY KU. SETHI	C.O.		Order Dtd. 2024-03-06	CONTE MPT	(S ea t No - 8)
1 1	22597 /2024	07.03. 2024	WP (C) - 37926 /2023	D K JENA	C.O.		Order Dtd. 2024-02-23	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 8)
1 2	22598 /2024	07.03. 2024	WA- 418/2 023	M/S.SUBH RANSU BHUSAN MOHANTY, S.MOHAPA TRA	C.O.		Order Dtd. 2024-03-05	WRIT APPEA L	(S ea t No - 1)
1 3	22599 /2024	07.03. 2024	WA- 419/2 023	S.MOHAPA TRA	C.O.		Order Dtd. 2024-03-05	WRIT APPEA L	(S ea t No - 1)
1 4	22603 /2024	07.03. 2024	WA- 676/2 022	H K DAS	C.O.		Order Dtd. 2024-03-05	WRIT APPEA L	(S ea t No - 5)

15	22604/2024	07.03.2024	WA-177/2024	S K NAYAK	C.O.		Order Dtd. 2024-03-05	WRIT APPEAL	(Seat No - 2)
16	22605/2024	07.03.2024	CRLMC - 382/2024	P.CH. DAS	C.O.		Order Dtd. 2024-02-27		(Seat No - 2)
17	22607/2024	07.03.2024	CRLMC - 581/2024	G. SAHOO	C.O.		Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No - 5)
18	22608/2024	07.03.2024	WA-177/2024	PRASANA KU. MISHRA	C.O.		Order Dtd. 2024-03-05	WRIT APPEAL	(Seat No - 2)
19	22609/2024	07.03.2024	CRLMC - 609/2024	G. SAHOO	C.O.		Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No - 1)
20	22610/2024	07.03.2024	CRLMC - 637/2024	P.K. MOHANTY	C.O.		Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No - 1)
21	22611/2024	07.03.2024	CONTC - 1383/2017	S K NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	CONTE MPT	(Seat No - 2)
22	22612/2024	07.03.2024	CRLMC - 612/2024	K.C. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No - 1)
23	22614/2024	07.03.2024	CRLMC - 4802/2023	H. SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No -)

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2 4	22615 /2024	07.03. 2024	CRLMC - 4802/ 2023	S. BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 7)
2 5	22617 /2024	07.03. 2024	CRLMC - 576/2 024	A. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-03-05		(S ea t No - 7)
2 6	22618 /2024	07.03. 2024	CRLMC - 545/2 024	N. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-05		(S ea t No - 7)
2 7	22620 /2024	07.03. 2024	CRLMC - 528/2 024	S. PATTNAIK	C.O.	COURT NO. 8	Order Dtd. 2024-03-05		(S ea t No - 7)
2 8	22621 /2024	07.03. 2024	ABLAP L- 1251/ 2024	T R DAS	C.O.	COURT NO. 8	Order Dtd. 2024-03-05		(S ea t No - 7)
2 9	22624 /2024	07.03. 2024	BLAPL - 8/202 4	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 1)
3 0	22626 /2024	07.03. 2024	BLAPL - 4523/ 2023	M R SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 7)
3 1	22628 /2024	07.03. 2024	BLAPL - 4915/ 2023	BHAKTILA TA BAL	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 5)
3 2	22629 /2024	07.03. 2024	CRLMC - 577/2 024	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No

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3 3	22631 /2024	07.03. 2024	CRLMP - 2557/ 2023	C ACHARYA	C.O.	COURT NO. 8	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 46)
3 4	22633 /2024	07.03. 2024	CRLMP - 263/2 024	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2024-03-21	WRIT BRANC H-3	(S ea t No - 14)
3 5	22634 /2024	07.03. 2024	CRLMC - 596/2 024	SATYANAR AYAN MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 5)
3 6	22635 /2024	07.03. 2024	CRLMC - 320/2 024	Y. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-03-06		(S ea t No - 5)
3 7	22640 /2024	07.03. 2024	CRLMC - 1573/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 6)
3 8	22641 /2024	07.03. 2024	CRLMC - 1574/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 6)
3 9	22642 /2024	07.03. 2024	WP (C) - 3040/ 2024	DILLIP KUMAR JENA	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 35)
4 0	22643 /2024	07.03. 2024	CRLMC - 1575/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 6)

4 1	22646 /2024	07.03. 2024	CRLMC - 1608/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 4)
4 2	22648 /2024	07.03. 2024	CRLMC - 1609/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 4)
4 3	22649 /2024	07.03. 2024	CRLMC - 1714/ 2023	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 3)
4 4	22651 /2024	07.03. 2024	BLAPL - 7883/ 2023	S. MISHRA	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	BAIL- 1	(S ea t No - 2)
4 5	22653 /2024	07.03. 2024	WPC (O AC) - 199/2 011	RAKESH SAMAL	C.O.	COURT NO. 9	Order Dtd. 2023-08-30	OA Branc h	(S ea t No - 1)
4 6	22654 /2024	07.03. 2024	ABLAP L- 5358/ 2023	KSHIEITH	C.O.	COURT NO. 5	Order Dtd. 2023-07-14	BAIL- 2	(S ea t No - 10)
4 7	22656 /2024	07.03. 2024	WP (C) - 4531/ 2024	M K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	WRIT BRANC H-7	(S ea t No - 10)
4 8	22657 /2024	07.03. 2024	ABLAP L- 544/2 022	M.R. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2022-02-02	BAIL- 1	(S ea t No - 4)
4 9	22659 /2024	07.03. 2024	WP (C) - 5143/ 2024	PRAMOD KUMAR ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t

			2024						No - 36)
50	22660 /2024	07.03. 2024	BLAPL - 12966 /2023	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	BAIL-1	(Seat No - 5)
51	22661 /2024	07.03. 2024	CRLA-673/2023	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
52	22662 /2024	07.03. 2024	WP (C) - 41099 /2023	SUMANTA DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-6	(Seat No - 35)
53	22663 /2024	07.03. 2024	WP (C) - 40994 /2023	SUMANTA DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No - 32)
54	22664 /2024	07.03. 2024	WP (C) - 40648 /2023	SUMANTA DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-1	(Seat No - 1)
55	22666 /2024	07.03. 2024	WP (C) - 4843/2024	P C DAS	C.O.	COURT NO. 5	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No - 11)
56	22667 /2024	07.03. 2024	CMAPL - 878/2023	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-05	M.J.C .	(Seat No - 3)
57	22668 /2024	07.03. 2024	WP (C) - 3975/2024	PRASANJIT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-1	(Seat No

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5 8	22669 /2024	07.03. 2024	WP (C) - 41103 /2023	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-7	(S ea t No - 48)
5 9	22670 /2024	07.03. 2024	WP (C) - 741/2 024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-6	(S ea t No - 36)
6 0	22672 /2024	07.03. 2024	WP (C) - 4308/ 2024	K. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 47)
6 1	22673 /2024	07.03. 2024	CRLMA - 379/2 023	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No - 3)
6 2	22674 /2024	07.03. 2024	WP (C) - 4710/ 2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
6 3	22676 /2024	07.03. 2024	WP (C) - 37387 /2023	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-5	(S ea t No - 53)
6 4	22677 /2024	07.03. 2024	WP (C) - 4714/ 2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
6 5	22678 /2024	07.03. 2024	WP (C) - 4312/ 2024	K.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No

									- 47)
6 6	22679 /2024	07.03. 2024	WP (C) - 4741/ 2024	A. K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-1	(S ea t No - 1)
6 7	22680 /2024	07.03. 2024	WP (C) - 4654/ 2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-8	(S ea t No - 43)
6 8	22681 /2024	07.03. 2024	WP (C) - 2752/ 2024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-3	(S ea t No - 33)
6 9	22682 /2024	07.03. 2024	WP (C) - 4670/ 2024	R.K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-8	(S ea t No - 43)
7 0	22684 /2024	07.03. 2024	WP (C) - 37172 /2023	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-2	(S ea t No - 9)
7 1	22685 /2024	07.03. 2024	WP (C) - 4937/ 2024	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-4	(S ea t No - 38)
7 2	22686 /2024	07.03. 2024	WP (C) - 2037/ 2024	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-3	(S ea t No - 12)
7 3	22687 /2024	07.03. 2024	WP (C) - 4676/	R.K. MEHER	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-8	(S ea t

			2024						No - 43)
7 4	22688 /2024	07.03. 2024	WP (C) - 5024/ 2024	G. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(S ea t No - 22)
7 5	22689 /2024	07.03. 2024	WP (C) - 40115 /2023	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-4	(S ea t No - 17)
7 6	22690 /2024	07.03. 2024	WP (C) - 4720/ 2024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-1	(S ea t No - 1)
7 7	22691 /2024	07.03. 2024	WP (C) - 4761/ 2024	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-1	(S ea t No - 1)
7 8	22692 /2024	07.03. 2024	WP (C) - 39914 /2023	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-2	(S ea t No - 7)
7 9	22693 /2024	07.03. 2024	WP (C) - 3772/ 2024	P.L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-22	WRIT BRANC H-7	(S ea t No - 18)
8 0	22695 /2024	07.03. 2024	WP (C) - 39912 /2023	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-2	(S ea t No - 7)
8 1	22696 /2024	07.03. 2024	WP (C) - 4801/ 2024	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-3	(S ea t No

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8 2	22697 /2024	07.03. 2024	WP (C) - 4794/ 2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-1	(S ea t No - 1)
8 3	22698 /2024	07.03. 2024	WP (C) - 4796/ 2024	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-1	(S ea t No - 1)
8 4	22699 /2024	07.03. 2024	CRP- 19/20 19	S.K. PARDHAN	C.O.	COURT NO. 20	Order Dtd. 2024-03-13	CIVIL REVIS ION	(S ea t No - 1)
8 5	22704 /2024	07.03. 2024	ABLAP L- 1837/ 2024	PK MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 4)
8 6	22705 /2024	07.03. 2024	CRLA- 164/2 019	M/S.ASUT OSH TRIPATHY	C.O.	DR (J)	Order Dtd. 2024-03-05	CRIMI NAL APPEA L	(S ea t No - 6)
8 7	22708 /2024	07.03. 2024	ABLAP L- 1836/ 2024	PK MOHANTY	C.O.	DR (J)	Order Dtd. 2024-03-05		(S ea t No - 6)
8 8	22709 /2024	07.03. 2024	ABLAP L- 1829/ 2024	MK MALLICK	C.O.	DR (J)	Order Dtd. 2024-03-05		(S ea t No - 6)
8 9	22710 /2024	07.03. 2024	WP (C) - 5166/ 2024	LAMBODAR PRADHAN	C.O.	DR (J)	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 36)
9	22711	07.03.	WP (C)	LAMBODAR	C.O.	DR	Order Dtd. 2024-03-05	WRIT	(S

0	/2024	2024	- 5167/ 2024	PRADHAN		(J)		BRANC H-6	ea t No - 36)
9 1	22712 /2024	07.03. 2024	ABLAP L- 1835/ 2024	PK MOHANTY	C.O.	DR (J)	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 4)
9 2	22713 /2024	07.03. 2024	WP (C) - 5163/ 2024	SATYAPRI YA SAMANTA	C.O.	DR (J)	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 36)
9 3	22714 /2024	07.03. 2024	WP (C) - 4844/ 2024	M. NAYAK	C.O.	DR (J)	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11)
9 4	22715 /2024	07.03. 2024	WP (C) - 41670 /2023	P. N. NAYAK	C.O.	DR (J)	Order Dtd. 2024-02-28	WRIT BRANC H-4	(S ea t No - 37)
9 5	22716 /2024	07.03. 2024	WP (C) - 4957/ 2024	P.R. SWAIN	C.O.	DR (J)	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38)
9 6	22717 /2024	07.03. 2024	MACA- 108/2 019	S. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 1)
9 7	22718 /2024	07.03. 2024	WP (C) - 42653 /2023	P. N. NAYAK	C.O.	DR (J)	Order Dtd. 2024-02-28	WRIT BRANC H-7	(S ea t No - 18)

98	22719/2024	07.03.2024	MACA-108/2019	S.R. OJHA	C.O.	DR (J)	Order Dtd. 2024-03-05	MISC. APPEAL SEC.	(Seat No - 1)
99	22720/2024	07.03.2024	ABLAP L-1839/2024	MM DAS	C.O.	DR (J)	Order Dtd. 2024-03-05		(Seat No - 1)
100	22721/2024	07.03.2024	WP (C) - 3619/2024	P. K. PATRA	C.O.	COURT NO. 10	Order Dtd. 2024-04-08		(Seat No - 1)
101	22722/2024	07.03.2024	MACA-456/2020	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	MISC. APPEAL SEC.	(Seat No - 4)
102	22723/2024	07.03.2024	MACA-456/2020	S.R. OJHA	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	MISC. APPEAL SEC.	(Seat No - 4)
103	22724/2024	07.03.2024	WP (C) - 4866/2024	M. N. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-04-04	WRIT BRANCH-3	(Seat No - 11)
104	22725/2024	07.03.2024	MACA-1311/2023	A. K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	MISC. APPEAL SEC.	(Seat No - 4)
105	22726/2024	07.03.2024	WP (C) - 41666/2023	P.N. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-02-28	WRIT BRANCH-4	(Seat No - 37)
106	22727/2024	07.03.2024	WP (C) - 37602	A. K. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No - 8)

			/2023						No - 56)
1 0 7	22728 /2024	07.03. 2024	WP (C) - 25164 /2014	S.N. JENA	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT BRANC H-5	(S ea t No - 20)
1 0 8	22729 /2024	07.03. 2024	WP (C) - 25164 /2014	K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT BRANC H-5	(S ea t No - 20)
1 0 9	22730 /2024	07.03. 2024	WP (C) - 4833/ 2024	SIRISH CH TRIPATHY	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11)
1 1 0	22731 /2024	07.03. 2024	WP (C) - 4319/ 2024	S.K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 47)
1 1 1	22732 /2024	07.03. 2024	WP (C) - 5034/ 2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 10	Order Dtd. 2024-04-05	WRIT BRANC H-5	(S ea t No - 22)
1 1 2	22733 /2024	07.03. 2024	WP (C) - 4671/ 2024	R. K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43)
1 1 3	22734 /2024	07.03. 2024	WP (C) - 4837/ 2024	S. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11)

1 1 4	22735 /2024	07.03. 2024	WP (C) - 4319/ 2024	S. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 47)
1 1 5	22736 /2024	07.03. 2024	WP (C) - 13075 /2016	P. C. CHHINCHA NI	C.O.	COURT NO. 10	Order Dtd. 2024-04-25	WRIT BRANC H-7	(S ea t No - 10)
1 1 6	22737 /2024	07.03. 2024	WA- 784/2 022	U. CHHOTRAY	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT APPEA L	(S ea t No - 2)
1 1 7	22738 /2024	07.03. 2024	WP (C) - 4891/ 2024	S. K. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 11)
1 1 8	22739 /2024	07.03. 2024	ABLAP L- 713/2 024	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-03-04		(S ea t No - 11)
1 1 9	22740 /2024	07.03. 2024	ABLAP L- 1832/ 2024	P. R. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 3)
1 2 0	22741 /2024	07.03. 2024	ABLAP L- 1834/ 2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(S ea t No - 3)
1 2 1	22742 /2024	07.03. 2024	WPC (O A) - 706/2 017	S.K. RATH	C.O.	COURT NO. 2	Order Dtd. 2024-03-01	OA Branc h	(S ea t No - 1)
1	22743	07.03.	ABLAP	SANJIB	C.O.	COURT	Order Dtd. 2024-03-05		(S

2 2	/2024	2024	L- 793/2 024	KUMAR BHANJADE O		NO. 2			ea t No - 1)
1 2 3	22744 /2024	07.03. 2024	ABLAP L- 837/2 024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(S ea t No - 1)
1 2 4	22745 /2024	07.03. 2024	ABLAP L- 1124/ 2024	BISWARAN JAN DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 1)
1 2 5	22746 /2024	07.03. 2024	ABLAP L- 1317/ 2024	SARAT DASH	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 4)
1 2 6	22747 /2024	07.03. 2024	ABLAP L- 1841/ 2024	ANITA RANI PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(S ea t No - 4)
1 2 7	22748 /2024	07.03. 2024	WP (C) - 5093/ 2024	P.K. HAZARY	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANC H-5	(S ea t No - 22)
1 2 8	22749 /2024	07.03. 2024	CRLRE V- 74/20 24	DURGA PRASAD SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-05-08		(S ea t No - 22)
1 2 9	22750 /2024	07.03. 2024	CRLRE V- 71/20 24	DILLIP SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-18		(S ea t No - 22)
1 3 0	22751 /2024	07.03. 2024	RPFAM - 37/20	S.K. SAMAL	C.O.	COURT NO. 6	Order Dtd. 2024-03-06		(S ea t

			24						No - 22)
131	22752/2024	07.03.2024	CMP-149/2024	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No - 15)
132	22753/2024	07.03.2024	CMP-1336/2023	P.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No - 6)
133	22756/2024	07.03.2024	BLAPL - 471/2024	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-06	BAIL-2	(Seat No - 12)
134	22758/2024	07.03.2024	CMP-138/2024	SARAT CHANDRA MEKAP	C.O.	COURT NO. 20	Order Dtd. 2024-05-06	WRIT BRANCH-7	(Seat No - 15)
135	22759/2024	07.03.2024	CMP-152/2024	P.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No - 15)
136	22760/2024	07.03.2024	BLAPL - 1079/2024	A PATTANAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-06		(Seat No - 15)
137	22761/2024	07.03.2024	WP (C) - 1807/2024	K.N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-04	WRIT BRANCH-1	(Seat No - 2)
138	22762/2024	07.03.2024	CRLMC -	ASUTOSH TRIPATHY	C.O.	COURT NO.	Order Dtd. 2024-03-06	CRIMINAL	(Seat

8			518/2 024			20		MISC	t No - 5)
1 3 9	22763 /2024	07.03. 2024	BLAPL - 326/2 024	RB MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-03-06		(S ea t No - 5)
1 4 0	22764 /2024	07.03. 2024	WP (C) - 12730 /2018	GOPAL PRASAD JENA	C.O.	COURT NO. 3	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
1 4 1	22765 /2024	07.03. 2024	WP (C) - 1999/ 2024	K.N. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-03-04	WRIT BRANC H-2	(S ea t No - 6)
1 4 2	22766 /2024	07.03. 2024	WP (C) - 556/2 024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 20	Order Dtd. 2024-01-18	WRIT BRANC H-4	(S ea t No - 52)
1 4 3	22767 /2024	07.03. 2024	BLAPL - 455/2 024	PR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-06		(S ea t No - 52)
1 4 4	22768 /2024	07.03. 2024	CRLMC - 594/2 024	J PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 5)
1 4 5	22769 /2024	07.03. 2024	WP (C) - 20713 /2018	ABINASH DASH	C.O.	COURT NO. 1	Order Dtd. 2022-01-10	WRIT BRANC H-8	(S ea t No - 40)
1 4 6	22770 /2024	07.03. 2024	ABLAP L- 1292/	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(S ea t

			2024						No - 40)
147	22771/2024	07.03.2024	WP (C) - 4265/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No - 27)
148	22772/2024	07.03.2024	CRLMC - 597/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No - 5)
149	22773/2024	07.03.2024	WP (C) - 4976/2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANCH-4	(Seat No - 38)
150	22774/2024	07.03.2024	WP (C) - 9887/2014	R. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No - 29)
151	22775/2024	07.03.2024	CRLMC - 579/2024	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No - 5)
152	22776/2024	07.03.2024	WP (C) - 4410/2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 25)
153	22777/2024	07.03.2024	CRLMC - 536/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No - 5)
154	22778/2024	07.03.2024	WP (C) - 9887/	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No - 29)

			2014						No - 29)
155	22779/2024	07.03.2024	WP (C) - 42692/2023	N.R. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-02-20	WRIT BRANC H-7	(Seat No - 18)
156	22780/2024	07.03.2024	WP (C) - 9889/2014	R. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-8	(Seat No - 29)
157	22781/2024	07.03.2024	CRLMA - 520/2023	SAROJ KUMAR DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	BAIL-2	(Seat No - 8)
158	22782/2024	07.03.2024	WP (C) - 4487/2024	P.K. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H-6	(Seat No - 25)
159	22783/2024	07.03.2024	WP (C) - 9889/2014	A. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-8	(Seat No - 29)
160	22784/2024	07.03.2024	CRLMC - 580/2024	J R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	CRIMINAL MISC	(Seat No - 5)
161	22785/2024	07.03.2024	WP (C) - 4487/2024	B. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANC H-6	(Seat No - 25)
166	22786/2024	07.03.2024	WP (C) -	S. K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-20	WRIT BRANC	(Seat

2			43029 /2023					H (DIVI SION BENCH -2)	t No - 11 4)
1 6 3	22787 /2024	07.03. 2024	WP (C) - 22559 /2010	B.K. PARDHI	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H-7	(S ea t No - 15)
1 6 4	22788 /2024	07.03. 2024	MACA- 1311/ 2023	S. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 4)
1 6 5	22789 /2024	07.03. 2024	CMP- 137/2 024	PRASANJI T BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H-7	(S ea t No - 15)
1 6 6	22790 /2024	07.03. 2024	CRLRE V- 99/20 24	H. K.PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-10		(S ea t No - 15)
1 6 7	22791 /2024	07.03. 2024	RPFAM - 320/2 023	D. SAMAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	FIRST APPEA L	(S ea t No - 5)
1 6 8	22792 /2024	07.03. 2024	CRLMC - 583/2 024	J R NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-06	CRIMI NAL MISC	(S ea t No - 5)
1 6 9	22793 /2024	07.03. 2024	CRLRE V- 100/2 024	H. K.PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-10		(S ea t No - 5)
1 7 0	22794 /2024	07.03. 2024	WP (C) - 39861	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t

			/2023						No - 49)
1 7 1	22795 /2024	07.03. 2024	WP (C) - 39861 /2023	P.K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 49)
1 7 2	22796 /2024	07.03. 2024	CRLMC - 3835/ 2023	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-03-05	CRIMI NAL MISC	(S ea t No - 7)
1 7 3	22797 /2024	07.03. 2024	WP (C) - 37450 /2023	CHHABI RANA	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25)
1 7 4	22798 /2024	07.03. 2024	WP (C) - 39861 /2023	T.K. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-1	(S ea t No - 49)
1 7 5	22799 /2024	07.03. 2024	WP (C) - 37450 /2023	R. B. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-03-04	WRIT BRANC H-6	(S ea t No - 25)
1 7 6	22800 /2024	07.03. 2024	BLAPL - 6910/ 2023	S. CHOUDHUR Y	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	BAIL- 1	(S ea t No - 1)
1 7 7	22801 /2024	07.03. 2024	WP (C) - 13118 /2020	S. DASH	C.O.	COURT NO. 22	Order Dtd. 2024-03-21	WRIT BRANC H-2	(S ea t No - 34)
1 7	22802 /2024	07.03. 2024	RVWPE T-	A.K. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-03-06	CIVIL REVIS	(S ea

8			204/2022			22		ION	t No - 1)
179	22803/2024	07.03.2024	CMP-1116/2023	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-04-03	WRIT BRANCH-8	(S ea t No - 41)
180	22804/2024	07.03.2024	WP (C) - 16221/2013	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-03-06	WRIT BRANCH-2	(S ea t No - 9)
181	22807/2024	07.03.2024	CONTC - 2617/2020	S.K. BEHERA	C.O.	COURT NO. 20	Order Dtd. 2024-03-06	CONTE MPT	(S ea t No - 2)
182	22809/2024	07.03.2024	WP (C) - 17752/2014	B.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-6	(S ea t No - 35)
183	22811/2024	07.03.2024	WP (C) - 17751/2014	B.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-6	(S ea t No - 35)
184	22812/2024	07.03.2024	WP (C) - 17750/2014	B.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-6	(S ea t No - 35)
185	22813/2024	07.03.2024	WP (C) - 17749/2014	B.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-6	(S ea t No - 35)
188	22814/2024	07.03.2024	WP (C) -	B.K. PANDA	C.O.	COURT NO.	Order Dtd. 2024-03-05	WRIT BRANCH	(S ea

6			17748 /2014			20		H-6	t No - 35)
1 8 7	22815 /2024	07.03. 2024	WP (C) - 17747 /2014	B.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 35)
1 8 8	22816 /2024	07.03. 2024	WP (C) - 17746 /2014	B.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANC H-6	(S ea t No - 35)
1 8 9	22817 /2024	07.03. 2024	BLAPL - 11160 /2023	A.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No - 2)
1 9 0	22818 /2024	07.03. 2024	TRP (C))- 47/20 24	D. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-27		(S ea t No - 2)
1 9 1	22819 /2024	07.03. 2024	BLAPL - 9641/ 2023	M. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 9)
1 9 2	22820 /2024	07.03. 2024	BLAPL - 9776/ 2023	B. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 3)
1 9 3	22821 /2024	07.03. 2024	BLAPL - 9612/ 2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 9)
1 9 4	22822 /2024	07.03. 2024	BLAPL - 10226 /2023	L. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No

									-6)
195	22823/2024	07.03.2024	WP (C) - 4178/2024	R. SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No - 13)
196	22824/2024	07.03.2024	WP (C) - 31575/2011	S.CH. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No - 9)
197	22826/2024	07.03.2024	MACA-1104/2023	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Seat No - 9)
198	22827/2024	07.03.2024	WP (C) - 2220/2024	ASISH KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No - 16)
199	22828/2024	07.03.2024	WP (C) - 5143/2024	P.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05Petition,Annexure,	WRIT BRANCH-6	(Seat No - 36)
200	22834/2024	07.03.2024	WP (C) - 4499/2024	S.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 25)
201	22836/2024	07.03.2024	WP (C) - 4652/2024	S.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No - 43)
202	22837/2024	07.03.2024	WP (C) - 36549/2023	T. BAG	C.O.	COURT NO. 23	Order Dtd. 2024-07-23	WRIT BRANCH-3	(Seat No

									- 14)
2 0 3	22839 /2024	07.03. 2024	WP (C) - 4579/ 2024	S.BARDHA N	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	WRIT BRANC H-7	(S ea t No - 10)
2 0 4	22841 /2024	07.03. 2024	WP (C) - 42338 /2023	A. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	WRIT BRANC H-3	(S ea t No - 13)
2 0 5	22843 /2024	07.03. 2024	WP (C) - 29590 /2023	M.JATI	C.O.	COURT NO. 20	Order Dtd. 2024-03-06	WRIT BRANC H-6	(S ea t No - 26)
2 0 6	22844 /2024	07.03. 2024	WP (C) - 31590 /2023	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-4	(S ea t No - 46)
2 0 7	22846 /2024	07.03. 2024	WP (C) - 31582 /2023	A.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-05-17	WRIT BRANC H-4	(S ea t No - 46)
2 0 8	22847 /2024	07.03. 2024	FAO- 535/2 020	P.K.SAHO O	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 9)
2 0 9	22848 /2024	07.03. 2024	WP (C) - 29936 /2022	A. DASH	C.O.	COURT NO. 22	Order Dtd. 2024-07-23	WRIT BRANC H-6	(S ea t No - 24)
2 1	22850 /2024	07.03. 2024	WP (C) -	G.B. PARIDA	C.O.	COURT NO.	Order Dtd. 2024-03-05	WRIT BRANC	(S ea

0			24964 /2021			22		H-4	t No - 38)
2 1 1	22851 /2024	07.03. 2024	FAO- 586/2 023	J.DEHURY	C.O.	COURT NO. 22	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 2)
2 1 2	22853 /2024	07.03. 2024	WP (C) - 4954/ 2024	S. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38)
2 1 3	22854 /2024	07.03. 2024	FAO- 586/2 023	B.N.SAMA NTARAY	C.O.	COURT NO. 22	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 2)
2 1 4	22856 /2024	07.03. 2024	WP (C) - 4912/ 2024	P.R. PARIDA	C.O.	COURT NO. 22	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t No - 38)
2 1 5	22857 /2024	07.03. 2024	FAO- 60/20 24	K.MOHANT Y	C.O.	COURT NO. 22	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 5)
2 1 6	22858 /2024	07.03. 2024	FAO- 60/20 24	S.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 5)
2 1 7	22859 /2024	07.03. 2024	WP (C) - 4688/ 2024	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-8	(S ea t No - 43)
2 1 8	22860 /2024	07.03. 2024	WP (C) - 4903/	S.K. PARDHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANC H-4	(S ea t

			2024						No-38)
219	22862/2024	07.03.2024	ABLAP L-1857/2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05		(Seat No-38)
220	22863/2024	07.03.2024	WP (C) - 4867/2024	B. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-11)
221	22864/2024	07.03.2024	FAO-5/2024	A.K.BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	MISC. APPEAL SEC.	(Seat No-5)
222	22865/2024	07.03.2024	CONTC - 4181/2023	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-04	CONTE MPT	(Seat No-4)
223	22866/2024	07.03.2024	WP (C) - 4857/2024	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	WRIT BRANCH-3	(Seat No-11)
224	22867/2024	07.03.2024	WP (C) - 4852/2024	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No-11)
225	22868/2024	07.03.2024	FAO-40/2024	B.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	MISC. APPEAL SEC.	(Seat No-5)
226	22869/2024	07.03.2024	WP (C) - 4821/	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-11)

			2024						No-11)
227	22870/2024	07.03.2024	WP (C) - 4879/2024	A K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No-11)
228	22871/2024	07.03.2024	WP (C) - 4814/2024	A.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-3	(Seat No-11)
229	22872/2024	07.03.2024	FAO-40/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	MISC. APPEAL SEC.	(Seat No-5)
230	22873/2024	07.03.2024	WP (C) - 4792/2024	G.R. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No-1)
231	22874/2024	07.03.2024	ABLAP L-12510/2022	J K KHANDAYA TRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-29	BAIL-2	(Seat No-7)
232	22875/2024	07.03.2024	WP (C) - 4748/2024	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-1	(Seat No-1)
233	22876/2024	07.03.2024	WP (C) - 4864/2024	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No-11)
234	22877/2024	07.03.2024	WP (C) - 4712/2024	P. MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No-

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2 3 5	22878 /2024	07.03. 2024	WP (C) - 4862/ 2024	SARADA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-06	WRIT BRANC H-3	(S ea t No - 11)
2 3 6	22879 /2024	07.03. 2024	FAO- 59/20 24	S.BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 5)
2 3 7	22880 /2024	07.03. 2024	WP (C) - 4669/ 2024	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-10	WRIT BRANC H-8	(S ea t No - 43)
2 3 8	22881 /2024	07.03. 2024	ABLAP L- 1809/ 2024	AK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 3)
2 3 9	22882 /2024	07.03. 2024	WP (C) - 4645/ 2024	RANJIT KUMAR LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	WRIT BRANC H-8	(S ea t No - 43)
2 4 0	22883 /2024	07.03. 2024	FAO- 59/20 24	S.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-05	MISC. APPEA L SEC.	(S ea t No - 5)
2 4 1	22885 /2024	07.03. 2024	WP (C) - 4820/ 2024	AJAY KU.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-3	(S ea t No - 11)
2 4 2	22886 /2024	07.03. 2024	ABLAP L- 1810/ 2024	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05		(S ea t No -

									11)
243	22887/2024	07.03.2024	WP (C) - 4619/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No - 43)
244	22888/2024	07.03.2024	WP (C) - 4858/2024	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No - 11)
245	22889/2024	07.03.2024	WP (C) - 4425/2024	A. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-05	WRIT BRANCH-6	(Seat No - 25)
246	22890/2024	07.03.2024	ABLAP L- 1859/2024	JP KAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(Seat No - 25)
247	22891/2024	07.03.2024	WP (C) - 4729/2024	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No - 1)
248	22892/2024	07.03.2024	ABLAP L- 1858/2024	MR SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(Seat No - 1)
249	22893/2024	07.03.2024	WP (C) - 628/2022	P K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No - 22)
250	22894/2024	07.03.2024	ABLAP L- 1855/2024	D SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-03-05	BAIL-1	(Seat No

									-3)
251	22895/2024	07.03.2024	WP (C) - 19667/2015	D. PRADHAN	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 115)
252	22896/2024	07.03.2024	WP (C) - 37036/2023	SUMANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANCH-8	(Seat No - 43)
253	22897/2024	07.03.2024	ABLAP L- 1813/2024	S BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(Seat No - 43)
254	22898/2024	07.03.2024	WP (C) - 31102/2021	S.K. GARTIA	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
255	22899/2024	07.03.2024	WP (C) - 5259/2024	P.R. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
256	22900/2024	07.03.2024	ABLAP L- 1812/2024	PK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(Seat No - 105)
257	22901/2024	07.03.2024	WP (C) - 22658/2021	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 108)
258	22902/2024	07.03.2024	ABLAP L-	GS SAMAL	C.O.	COURT NO.	Order Dtd. 2024-03-05		(Seat

8			1811/ 2024			11			t No - 10 8)
2 5 9	22903 /2024	07.03. 2024	WP (C) - 37034 /2023	SUMANTA DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANC H-8	(S ea t No - 43)
2 6 0	22904 /2024	07.03. 2024	WP (C) - 91/20 22	J.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 6)
2 6 1	22905 /2024	07.03. 2024	WP (C) - 5300/ 2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
2 6 2	22906 /2024	07.03. 2024	ABLAP L- 1125/ 2024	B BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(S ea t No - 10 5)
2 6 3	22907 /2024	07.03. 2024	WP (C) - 5310/ 2024	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
2 6 4	22908 /2024	07.03. 2024	WP (C) - 4349/ 2024	P K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 47)
2 6 5	22909 /2024	07.03. 2024	WP (C) - 5307/ 2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 10

								-1)	6)
2 6 6	22910 /2024	07.03. 2024	WP (C) - 4387/ 2024	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(S ea t No - 47)
2 6 7	22911 /2024	07.03. 2024	WP (C) - 5307/ 2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
2 6 8	22912 /2024	07.03. 2024	WP (C) - 4325/ 2024	P K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 47)
2 6 9	22913 /2024	07.03. 2024	WP (C) - 17748 /2011	B.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-4	(S ea t No - 37)
2 7 0	22914 /2024	07.03. 2024	WP (C) - 4351/ 2024	P K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-04	WRIT BRANC H-5	(S ea t No - 47)
2 7 1	22915 /2024	07.03. 2024	WP (C) - 31872 /2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-19	WRIT BRANC H-8	(S ea t No - 42)
2 7 2	22916 /2024	07.03. 2024	WP (C) - 5061/ 2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
2 7 3	22917 /2024	07.03. 2024	WP (C) - 37128	KALPATAR U PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-2	(S ea t

			/2023						No-9)
274	22918/2024	07.03.2024	WP (C) - 5058/2024	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-103)
275	22919/2024	07.03.2024	WP (C) - 37129/2023	KALPATARU PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
276	22920/2024	07.03.2024	WP (C) - 3133/2024	SHYAM SUNDAR TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-13	WRIT BRANCH-8	(Seat No-41)
277	22921/2024	07.03.2024	WP (C) - 2554/2024	P.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
278	22922/2024	07.03.2024	WP (C) - 37131/2023	KALPATARU PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
279	22923/2024	07.03.2024	WP (C) - 5174/2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
280	22924/2024	07.03.2024	WP (C) - 37133/2023	KALPATARU PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-2	(Seat No-9)
281	22925/2024	07.03.2024	MATA-120/2022	S.SATPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-19	FIRST APPEAL	(Seat No

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2 8 2	22926 /2024	07.03. 2024	WP (C) - 41576 /2023	KALPATAR U PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-3	(S ea t No - 14)
2 8 3	22927 /2024	07.03. 2024	WP (C) - 2778/ 2024	D. SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 8 4	22928 /2024	07.03. 2024	WP (C) - 2778/ 2024	T.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 8 5	22929 /2024	07.03. 2024	CRP- 4/202 4	S R MOHARANA	C.O.	COURT NO. 14	Order Dtd. 2024-03-06	CIVIL REVIS ION	(S ea t No - 1)
2 8 6	22930 /2024	07.03. 2024	WP (C) - 1343/ 2023	PRADEEP KUMAR MAHAPATR A	C.O.	COURT NO. 14	Order Dtd. 2023-01-19	WRIT BRANC H-8	(S ea t No - 42)
2 8 7	22931 /2024	07.03. 2024	WP (C) - 2785/ 2024	DIBAKAR SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 1)
2 8 8	22932 /2024	07.03. 2024	WA- 1343/ 2023	P. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-06	WRIT APPEA L	(S ea t No - 1)
2 8 9	22933 /2024	07.03. 2024	WP (C) - 2785/ 2024	TAPAN KU. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI	(S ea t No

								SION BENCH -1)	- 10 1)
2 9 0	22934 /2024	07.03. 2024	WA- 1343/ 2023	S.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-06	WRIT APPEA L	(S ea t No - 1)
2 9 1	22935 /2024	07.03. 2024	ABLAP L- 13705 /2023	MRUTYUNJ AYA MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-04	BAIL- 2	(S ea t No - 12)
2 9 2	22936 /2024	07.03. 2024	WA- 2876/ 2023	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT APPEA L	(S ea t No - 6)
2 9 3	22937 /2024	07.03. 2024	BLAPL - 9116/ 2023	S S BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No - 1)
2 9 4	22938 /2024	07.03. 2024	BLAPL - 8509/ 2023	M K SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No - 4)
2 9 5	22939 /2024	07.03. 2024	WA- 2876/ 2023	R.C. MUDULI	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT APPEA L	(S ea t No - 6)
2 9 6	22940 /2024	07.03. 2024	BLAPL - 7923/ 2023	B S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2024-03-06	BAIL- 2	(S ea t No - 7)
2 9 7	22941 /2024	07.03. 2024	WA- 2876/ 2023	S.K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2024-03-06	WRIT APPEA L	(S ea t No - 6)
2	22942	07.03.	BLAPL	S JENA	C.O.	COURT	Order Dtd. 2024-03-06	BAIL-	(S

98	/2024	2024	- 10416 /2023			NO. 17		2	eat No - 12)
299	22943 /2024	07.03. 2024	BLAPL - 13251 /2023	B B SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	BAIL- 2	(S eat No - 9)
300	22944 /2024	07.03. 2024	WP (C) - 2774/ 2024	DIBAKAR SAMAL	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(S eat No - 10 1)
301	22945 /2024	07.03. 2024	WP (C) - 2774/ 2024	TAPAN KU. NAYAK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(S eat No - 10 1)
302	22946 /2024	07.03. 2024	WP (C) - 16724 /2023	S K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-04	WRIT BRANC H (DIVI SION BENCH -1)	(S eat No - 10 2)
303	22947 /2024	07.03. 2024	WA- 1177/ 2023	P.K. PAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT APPEA L	(S eat No - 1)
304	22948 /2024	07.03. 2024	WP (C) - 41037 /2023	B DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 11 7)
305	22949 /2024	07.03. 2024	WP (C) - 18123 /2022	T BAG	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S eat No - 11 8)

306	22950/2024	07.03.2024	WA-2378/2023	J.R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT APPEAL	(Seat No - 5)
307	22951/2024	07.03.2024	WP (C) - 28411/2023	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
308	22952/2024	07.03.2024	WP (C) - 17783/2021	BISWAJIT MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 107)
309	22953/2024	07.03.2024	WP (C) - 5288/2024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 105)
310	22954/2024	07.03.2024	WA-2148/2023	K.P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT APPEAL	(Seat No - 6)
311	22955/2024	07.03.2024	WP (C) - 2012/2018	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
312	22956/2024	07.03.2024	WP (C) - 2012/2018	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 116)
313	22957/2024	07.03.2024	WP (C) - 5192/2024	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH	(Seat No - 10

								-1)	4)
3 1 4	22958 /2024	07.03. 2024	WP (C) - 5187/ 2024	S.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
3 1 5	22959 /2024	07.03. 2024	WP (C) - 5186/ 2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
3 1 6	22960 /2024	07.03. 2024	ABLAP L- 1714/ 2024	SAMIR BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No - 3)
3 1 7	22961 /2024	07.03. 2024	ABLAP L- 497/2 024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	BAIL- 2	(S ea t No - 7)
3 1 8	22962 /2024	07.03. 2024	ABLAP L- 1290/ 2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06		(S ea t No - 7)
3 1 9	22963 /2024	07.03. 2024	WP (C) - 2153/ 2023	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 8)
3 2 0	22964 /2024	07.03. 2024	WP (C) - 5190/ 2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
3 2 1	22965 /2024	07.03. 2024	WP (C) - 5180/ 2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 10

								-1)	4)
3 2 2	22966 /2024	07.03. 2024	WP (C) - 5185/ 2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
3 2 3	22968 /2024	07.03. 2024	ABLAP L- 13899 /2023	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-06		(S ea t No - 10 4)
3 2 4	22969 /2024	07.03. 2024	BLAPL - 915/2 024	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-03-04	BAIL- 2	(S ea t No - 7)
3 2 5	22970 /2024	07.03. 2024	CRLA- 425/2 023	A.K. ROUL	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 9)
3 2 6	22971 /2024	07.03. 2024	BLAPL - 865/2 024	PARTHA SARATHI DAS	C.O.	COURT NO. 7	Order Dtd. 2024-03-04		(S ea t No - 9)
3 2 7	22972 /2024	07.03. 2024	WP (C) - 4787/ 2024	M.D. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
3 2 8	22973 /2024	07.03. 2024	WP (C) - 5177/ 2024	B B MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
3 2 9	22974 /2024	07.03. 2024	WP (C) - 5054/ 2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 10

								-1)	3)
330	22975/2024	07.03.2024	WP (C) - 5040/2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
331	22976/2024	07.03.2024	WP (C) - 35889/2023	J R BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
332	22977/2024	07.03.2024	WP (C) - 5041/2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
333	22978/2024	07.03.2024	WP (C) - 5044/2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
334	22979/2024	07.03.2024	WP (C) - 35889/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -2)	(Seat No - 110)
335	22980/2024	07.03.2024	WP (C) - 5046/2024	A. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No - 103)
336	22981/2024	07.03.2024	SA-257/1993	T.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2016-08-02	SECOND APPEAL	(Seat No - 4)
337	22982/2024	07.03.2024	WP (C) - 7272/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVI	(Seat No

								SION BENCH -3)	- 12 2)
3 3 8	22983 /2024	07.03. 2024	WP (C) - 5292/ 2024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
3 3 9	22984 /2024	07.03. 2024	WP (C) - 5294/ 2024	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
3 4 0	22986 /2024	07.03. 2024	SA- 451/2 001	S. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-03-07	SECON D APPEA L	(S ea t No - 3)
3 4 1	22987 /2024	07.03. 2024	RSA- 354/2 019	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-04-25	SECON D APPEA L	(S ea t No - 4)
3 4 2	22990 /2024	07.03. 2024	BLAPL - 9511/ 2023	A.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No - 4)
3 4 3	22991 /2024	07.03. 2024	WP (C) - 5297/ 2024	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 5)
3 4 4	22993 /2024	07.03. 2024	WP (C) - 5169/ 2024	M K PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
3 4 5	22994 /2024	07.03. 2024	WP (C) - 5339/ 2024	D K SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI	(S ea t No

								SION BENCH -1)	- 10 6)
3 4 6	22995 /2024	07.03. 2024	WP (C) - 5339/ 2024	SANJAYA KU. SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 6)
3 4 7	22996 /2024	07.03. 2024	WP (C) - 4835/ 2024	A MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 3)
3 4 8	22998 /2024	07.03. 2024	WP (C) - 4786/ 2024	K P BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
3 4 9	22999 /2024	07.03. 2024	WP (C) - 4719/ 2024	M.KAR	C.O.	COURT NO. 7	Order Dtd. 2024-03-05	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 2)
3 5 0	23000 /2024	07.03. 2024	BLAPL - 14494 /2023	B.B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	BAIL- 2	(S ea t No - 9)
3 5 1	23002 /2024	07.03. 2024	WP (C) - 5168/ 2024	M K PANI	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 4)
3 5 2	23004 /2024	07.03. 2024	WP (C) - 5097/ 2024	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 3)
3 5 5	23006 /2024	07.03. 2024	ABLAP L-	B. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-03-05	BAIL- 2	(S ea

3			14042 /2023						t No - 7)
3 5 4	23007 /2024	07.03. 2024	WP (C) - 4859/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H-3	(S ea t No - 11)
3 5 5	23008 /2024	07.03. 2024	ABLAP L- 1816/ 2024	SARAT DASH	C.O.	COURT NO. 7	Order Dtd. 2024-03-05		(S ea t No - 11)
3 5 6	23009 /2024	07.03. 2024	ABLAP L- 1123/ 2024	SRINIBAS H MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 8)
3 5 7	23010 /2024	07.03. 2024	ABLAP L- 14610 /2023	P.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No - 5)
3 5 8	23011 /2024	07.03. 2024	ABLAP L- 1808/ 2024	JADUNATH PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2024-03-05		(S ea t No - 5)
3 5 9	23012 /2024	07.03. 2024	ABLAP L- 1856/ 2024	KIRTAN DANG	C.O.	COURT NO. 7	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 4)
3 6 0	23013 /2024	07.03. 2024	ABLAP L- 8709/ 2023	J.R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	BAIL- 2	(S ea t No - 9)
3 6 1	23014 /2024	07.03. 2024	WP (C) - 37007 /2022	J.D. MUDULI	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION	(S ea t No -)

								BENCH -3)	12 1)
3 6 2	23016 /2024	07.03. 2024	WP (C) - 4832/ 2024	K C SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H-3	(S ea t No - 11)
3 6 3	23017 /2024	07.03. 2024	WP (C) - 4679/ 2024	D. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
3 6 4	23018 /2024	07.03. 2024	WP (C) - 3885/ 2024	SATYAJIT BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-16	WRIT BRANC H-8	(S ea t No - 42)
3 6 5	23020 /2024	07.03. 2024	WP (C) - 2207/ 2024	PRASANJI T BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-6	(S ea t No - 16)
3 6 6	23022 /2024	07.03. 2024	WP (C) - 2234/ 2024	R.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 6 7	23024 /2024	07.03. 2024	WP (C) - 2234/ 2024	S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 9)
3 6 8	23025 /2024	07.03. 2024	WP (C) - 36993 /2023	T.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
3 6	23027 /2024	07.03. 2024	WP (C) -	B.K. PARDHI	C.O.	COURT NO. 2	Order Dtd. 2024-03-06	WRIT BRANC	(S ea

9			34254 /2023			OLD		H (DIVI SION BENCH -3)	t No - 11 7)
3 7 0	23028 /2024	07.03. 2024	WP (C) - 34254 /2023	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
3 7 1	23029 /2024	07.03. 2024	WP (C) - 5156/ 2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-6	(S ea t No - 36)
3 7 2	23031 /2024	07.03. 2024	WP (C) - 34254 /2023	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 11 7)
3 7 3	23032 /2024	07.03. 2024	WP (C) - 5158/ 2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-6	(S ea t No - 36)
3 7 4	23034 /2024	07.03. 2024	WP (C) - 1674/ 2024	P. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
3 7 5	23035 /2024	07.03. 2024	WP (C) - 5160/ 2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-6	(S ea t No - 36)
3 7 6	23036 /2024	07.03. 2024	WP (C) - 1674/ 2024	MANOJ KUMAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 11

								-2)	2)
3 7 7	23037 /2024	07.03. 2024	WP (C) - 4944/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-4	(S ea t No - 38)
3 7 8	23038 /2024	07.03. 2024	WP (C) - 1674/ 2024	R.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 2)
3 7 9	23039 /2024	07.03. 2024	WP (C) - 4946/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-4	(S ea t No - 38)
3 8 0	23041 /2024	07.03. 2024	WP (C) - 4982/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-4	(S ea t No - 38)
3 8 1	23042 /2024	07.03. 2024	WP (C) - 5001/ 2024	SITANSU MOHAN SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-5	(S ea t No - 22)
3 8 2	23043 /2024	07.03. 2024	WP (C) - 37007 /2022	P.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 1)
3 8 3	23045 /2024	07.03. 2024	CMP- 150/2 024	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANC H-7	(S ea t No - 15)
3 8 4	23046 /2024	07.03. 2024	BLAPL - 771/2	KODANDA KUMAR BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	BAIL- 2	(S ea t

			024						No - 8)
385	23048/2024	07.03.2024	WP (C) - 5056/2024	S.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No - 22)
386	23049/2024	07.03.2024	WP (C) - 5043/2024	S.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No - 22)
387	23051/2024	07.03.2024	WP (C) - 4815/2024	K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-3	(Seat No - 11)
388	23052/2024	07.03.2024	WP (C) - 9976/2018	P.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-1	(Seat No - 3)
389	23054/2024	07.03.2024	WP (C) - 9976/2018	A.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-1	(Seat No - 3)
390	23055/2024	07.03.2024	WP (C) - 5036/2024	TRILOCHAN BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No - 22)
391	23057/2024	07.03.2024	WP (C) - 5078/2024	S. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No - 22)
392	23058/2024	07.03.2024	WP (C) - 5204/	H.K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No - 7)

			2024						No - 44)
393	23060/2024	07.03.2024	WP (C) - 5291/2024	G.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No - 44)
394	23062/2024	07.03.2024	ABLAP L- 117/2024	MN MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	BAIL-2	(Seat No - 7)
395	23063/2024	07.03.2024	WP (C) - 5227/2024	RABI SAMAL	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANCH-7	(Seat No - 44)
396	23065/2024	07.03.2024	WP (C) - 5078/2024	R.K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-03-06	WRIT BRANCH-5	(Seat No - 22)
397	23068/2024	07.03.2024	WP (C) - 17292/2023	S.P. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-27	WRIT BRANCH-4	(Seat No - 38)
398	23069/2024	07.03.2024	WP (C) - 5518/2024	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
399	23070/2024	07.03.2024	WP (C) - 5515/2024	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
4	23071	07.03.	WP (C)	Y. DAS	C.O.	COURT	Order Dtd. 2024-03-07	WRIT	(S

00	/2024	2024	- 5514/ 2024			NO. 11		BRANCH (DIVISION BENCH -1)	eat No - 10 8)
401	23072 /2024	07.03. 2024	WP (C) - 5511/ 2024	Y. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-03-07	WRIT BRANCH (DIVISION BENCH -1)	(S eat No - 10 8)
402	23073 /2024	07.03. 2024	ABLAP L- 1851/ 2024	SK DASMOHAP ATRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(S eat No - 10 8)
403	23075 /2024	07.03. 2024	ABLAP L- 1847/ 2024	B SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(S eat No - 10 8)
404	23076 /2024	07.03. 2024	WP (C) - 3585/ 2024	P.K. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(S eat No - 10 9)
405	23078 /2024	07.03. 2024	ABLAP L- 1846/ 2024	B SINGH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-03-05		(S eat No - 10 9)
406	23079 /2024	07.03. 2024	ABLAP L- 1073/ 2024	KC PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-03-05		(S eat No - 10 9)
407	23081 /2024	07.03. 2024	ABLAP L- 390/2 024	HK PATRA	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 1	(S eat No -

									2)
4 0 8	23083 /2024	07.03. 2024	BLAPL - 552/2 024	PR SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 4)
4 0 9	23085 /2024	07.03. 2024	BLAPL - 664/2 024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 4)
4 1 0	23086 /2024	07.03. 2024	BLAPL - 711/2 024	PK MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-03-05		(S ea t No - 4)
4 1 1	23091 /2024	07.03. 2024	CMP- 122/2 024	JYOTI RANJAN SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-03-19	WRIT BRANC H-7	(S ea t No - 15)
4 1 2	23094 /2024	07.03. 2024	BLAPL - 809/2 024	MRUTYUNJ AY PAGAL	C.O.	COURT NO. 20	Order Dtd. 2024-03-05		(S ea t No - 15)
4 1 3	23096 /2024	07.03. 2024	ABLAP L- 11612 /2023	A. KALASH	C.O.	COURT NO. 20	Order Dtd. 2024-03-07	BAIL- 2	(S ea t No - 7)
4 1 4	23097 /2024	07.03. 2024	CRLA- 1290/ 2023	D.R. MISHRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 9)
4 1 5	23098 /2024	07.03. 2024	CRLA- 41/20 24	T.R. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMI NAL APPEA L	(S ea t No - 10)
4	23099	07.03.	CRLA-	MR.JAGAN	C.O.	COURT	Order Dtd. 9999-12-31	CRIMI	(S

16	/2024	2024	729/2019	NATH KAMILA		NO. 23		NAL APPEAL	eat No - 6)
417	23100/2024	07.03.2024	CRLA-170/2024	BIBHUTI RANJAN MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No - 10)
418	23101/2024	07.03.2024	BLAPL - 696/2024	SP SAHO	C.O.	COURT NO. 5	Order Dtd. 2024-03-05		(Seat No - 10)
419	23102/2024	07.03.2024	BLAPL - 799/2024	SP SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-03-05		(Seat No - 10)
420	23103/2024	07.03.2024	BLAPL - 521/2024	SP SAHO	C.O.	COURT NO. 5	Order Dtd. 2024-03-05		(Seat No - 10)
421	23104/2024	07.03.2024	CRLMC - 472/2024	A.K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-05-02	CRIMINAL MISC	(Seat No - 7)
422	23106/2024	07.03.2024	WP (C) - 41392/2023	M ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No - 2)
423	23107/2024	07.03.2024	WP (C) - 41392/2023	T BAG	C.O.	COURT NO. 15	Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No - 2)
42	23108/2024	07.03.2024	BLAPL -	B B ROUT	C.O.	COURT NO.	Order Dtd. 2024-03-07		(Seat

4			1220/ 2024			15			t No - 2)
4 2 5	23109 /2024	07.03. 2024	BLAPL - 84/20 24	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2024-03-06	BAIL- 1	(S ea t No - 5)
4 2 6	23110 /2024	07.03. 2024	BLAPL - 851/2 024	JR DAS	C.O.	COURT NO. 15	Order Dtd. 2024-03-05		(S ea t No - 5)
4 2 7	23111 /2024	07.03. 2024	BLAPL - 867/2 024	GC JENA	C.O.	COURT NO. 8	Order Dtd. 2024-03-05		(S ea t No - 5)
4 2 8	23112 /2024	07.03. 2024	MATA- 54/20 24	N.K.SATA PATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-07	FIRST APPEA L	(S ea t No - 5)
4 2 9	23113 /2024	07.03. 2024	BLAPL - 925/2 024	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 11)
4 3 0	23114 /2024	07.03. 2024	BLAPL - 928/2 024	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05		(S ea t No - 11)
4 3 1	23115 /2024	07.03. 2024	BLAPL - 950/2 024	RK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	BAIL- 2	(S ea t No - 12)
4 3 2	23116 /2024	07.03. 2024	BLAPL - 1182/ 2024	KK NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05		(S ea t No

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4 3 3	23117 /2024	07.03. 2024	BLAPL - 1206/ 2024	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05		(S ea t No - 12)
4 3 4	23118 /2024	07.03. 2024	BLAPL - 1207/ 2024	RK BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-05	BAIL- 1	(S ea t No - 2)
4 3 5	23119 /2024	07.03. 2024	WP (C) - 596/2 024	H.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-03-07	WRIT BRANC H-4	(S ea t No - 52)
4 3 6	23120 /2024	07.03. 2024	ABLAP L- 12734 /2020	M.R. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2020-11-12	BAIL- 1	(S ea t No - 6)
4 3 7	23121 /2024	07.03. 2024	BLAPL - 1031/ 2024	A KALASH	C.O.	COURT NO. 7	Order Dtd. 2024-03-06	BAIL- 2	(S ea t No - 10)
4 3 8	23122 /2024	07.03. 2024	WP (C) - 4186/ 2024	B.K. PARDHI	C.O.	COURT NO. 7	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 5)
4 3 9	23123 /2024	07.03. 2024	WP (C) - 39156 /2023	K.K. NATH	C.O.	COURT NO. 7	Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 0)
4 4 0	23124 /2024	07.03. 2024	ABLAP L- 572/2	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-01	BAIL- 2	(S ea t

			024						No-11)
441	23125/2024	07.03.2024	ABLAP L-309/2024	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-01		(Seat No-11)
442	23126/2024	07.03.2024	ABLAP L-308/2024	A MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-03-01		(Seat No-11)
443	22644/2024	07.03.2024	WP (C) - 34351/2023	BISWAJIT DAS	GENERAL		Order Dtd. 2023-11-13	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
444	22645/2024	07.03.2024	WP (C) - 178/2022	BISWAJIT DAS	GENERAL		Order Dtd. 2024-03-04	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-117)
445	22647/2024	07.03.2024	WP (C) - 34351/2023	BISWAJIT DAS	GENERAL		Vakalatnama	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
446	22650/2024	07.03.2024	WP (C) - 24640/2023	HARI PRASAD AGRAWAL	GENERAL		Entire Document	WRIT BRANCH H-1	(Seat No-2)
447	22652/2024	07.03.2024	WP (C) - 36444/2022	ADHIKARI CHITTA RANJAN DAS	GENERAL		Judgement Dtd. 2024-01-12	WRIT BRANCH H-4	(Seat No-17)
4	22655	07.03.	WP (C)	ADHIKARI	GENE		Judgement Dtd. 2024-01-12	WRIT	(S

48	/2024	2024	- 1675/ 2022	CHITTARA NJAN DAS	RAL			BRANC H-4	ea t No - 27)
449	22658 /2024	07.03. 2024	WP (C) - 1661/ 2022	ADHIKARI CHITTA RANJAN DAS	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-4	(S ea t No - 27)
450	22665 /2024	07.03. 2024	WP (C) - 1510/ 2022	ADHIKARI CHITTARA NJAN DAS	GENE RAL		Judgement Dtd. 5000-01-01	WRIT BRANC H-1	(S ea t No - 30)
451	22671 /2024	07.03. 2024	WP (C) - 1485/ 2022	ADHIKARI CHITTARA NJAN DAS	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-8	(S ea t No - 41)
452	22675 /2024	07.03. 2024	WP (C) - 1439/ 2022	ADHIKARI CHITTA RANJAN DAS	GENE RAL		Judgement Dtd. 2024-01-12	WRIT BRANC H-8	(S ea t No - 41)
453	22683 /2024	07.03. 2024	RPFAM - 91/20 23	ADHIKARI CHITTA RANJAN DAS	GENE RAL		Judgement Dtd. 2023-05-17	FIRST APPEA L	(S ea t No - 5)
454	22694 /2024	07.03. 2024	CRLRE V- 814/2 017	SOUBHAGY A DASH	GENE RAL		Order Dtd. 2024-03-07	CRIMI NAL REVIS ION	(S ea t No - 2)
455	22700 /2024	07.03. 2024	ABLAP L- 1873/ 2024	SOUBHAGY A DASH	GENE RAL		Order Dtd. 2024-03-07		(S ea t No - 2)
4	22701	07.03.	WP (C)	PRASANTA	GENE		Entire Order		(S

56	/2024	2024	- 23404 /2010	KUMAR SAMANTAR AY	RAL				ea t No - 2)
457	22702 /2024	07.03. 2024	ABLAP L- 1831/ 2024	RABINDRA PRASAD PATNAIK	GENE RAL		Order Dtd. 2024-03-05		(S ea t No - 2)
458	22703 /2024	07.03. 2024	WP (C) - 23404 /2010	PRASANTA KU.SAMAN TRA	GENE RAL		Entire Document		(S ea t No - 2)
459	22754 /2024	07.03. 2024	ABLAP L- 1944/ 2024	BADAL KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03-07		(S ea t No - 2)
460	22755 /2024	07.03. 2024	BLAPL - 13609 /2023	DEBASIS MISHRA	GENE RAL		Order Dtd. 2024-03-06	BAIL- 2	(S ea t No - 7)
461	22757 /2024	07.03. 2024	LAA- 34/20 23	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03-04	FIRST APPEA L	(S ea t No - 3)
462	22805 /2024	07.03. 2024	ABLAP L- 15291 /2023	B.P. TANGA	GENE RAL		Order Dtd. 2024-02-23	BAIL- 2	(S ea t No - 7)
463	22806 /2024	07.03. 2024	WP (C) - 22740 /2023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2024-03-04	WRIT BRANC H-4	(S ea t No - 46)
464	22808 /2024	07.03. 2024	WP (C) - 28495 /2023	HAREKRUS HNA DASH	GENE RAL		Order Dtd. 2023-09-02	WRIT BRANC H-2	(S ea t No - -

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465	22810/2024	07.03.2024	WP (C) - 8252/2014	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH-3	(Seat No - 13)
466	22861/2024	07.03.2024	BLAPL - 1080/2024	GURUPRASAD BEHERA	GENERAL		Order Dtd. 2024-03-07		(Seat No - 13)
467	22884/2024	07.03.2024	WP (C) - 4622/2024	H.K. PATRA	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-8	(Seat No - 43)
468	23015/2024	07.03.2024	WA- 2779/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No - 1)
469	23019/2024	07.03.2024	WA- 2593/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No - 4)
470	23021/2024	07.03.2024	WA- 2729/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No - 1)
471	23023/2024	07.03.2024	WA- 2740/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No - 1)
472	23026/2024	07.03.2024	WA- 142/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No - 3)

4 7 3	22581 /2024	07.03. 2024	WP (C) - 7698/ 2016	R.P.SING H	GENE RAL		Order Dtd. 2024-02-28	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 0)
4 7 4	22587 /2024	07.03. 2024	WP (C) - 17731 /2023	P K BEHERA	GENE RAL		Order Dtd. 2023-06-12	WRIT BRANC H-1	(S ea t No - 2)
4 7 5	22588 /2024	07.03. 2024	WP (C) - 7007/ 2017	S K BISWAL	GENE RAL		Order Dtd. 2022-08-10	WRIT BRANC H-5	(S ea t No - 20)
4 7 6	22590 /2024	07.03. 2024	WP (C) - 2846/ 2008	R SETHI	GENE RAL		Order Dtd. 2019-04-11		(S ea t No - 20)
4 7 7	22591 /2024	07.03. 2024	WP (C) - 22595 /2014	L RAY	GENE RAL		Order Dtd. 2014-11- 20Petition,Annexure,		(S ea t No - 20)
4 7 8	22592 /2024	07.03. 2024	WP (C) - 7373/ 2016	L D SAHOO	GENE RAL		Order Dtd. 2024-03-06	WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 11 3)
4 7 9	22593 /2024	07.03. 2024	WP (C) - 2847/ 2008	R SETHI	GENE RAL		Order Dtd. 2019-04-11		(S ea t No - 11 3)
4 8 0	22594 /2024	07.03. 2024	WP (C) - 6384/ 2015	S DASH	GENE RAL		PetitionAnnexure,Misc.cas e,	WRIT BRANC H-7	(S ea t No -

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4 8 1	22596 /2024	07.03. 2024	WP (C) - 8756/ 2019	S PANDA	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-7	(S ea t No - 5)
4 8 2	22600 /2024	07.03. 2024	WP (C) - 14861 /2014	L MOHANTY	GENE RAL		Order Dtd. 2024-02-13	WRIT BRANC H-7	(S ea t No - 18)
4 8 3	22601 /2024	07.03. 2024	WP (C) - 22814 /2023	S SAHOO	GENE RAL		Order Dtd. 2023-07-27	WRIT BRANC H-5	(S ea t No - 20)
4 8 4	22602 /2024	07.03. 2024	WP (C) - 19932 /2015	H K MALLICK	GENE RAL		Order Dtd. 2023-03-20	WRIT BRANC H-7	(S ea t No - 48)
4 8 5	22606 /2024	07.03. 2024	WP (C) - 5726/ 2010	K N MUDULI	GENE RAL		Judgement Dtd. 2010-04-15		(S ea t No - 48)
4 8 6	22613 /2024	07.03. 2024	WPC (O AC) - 763/2 013	P K MISHRA	GENE RAL		Order Dtd. 2022-02-28	OA Branc h	(S ea t No - 1)
4 8 7	22616 /2024	07.03. 2024	WA- 1433/ 2022	B S SAMAL	GENE RAL		Order Dtd. 2023-11-16	WRIT APPEA L	(S ea t No - 4)
4 8 8	22619 /2024	07.03. 2024	CRLMC - 273/2 024	G SAHOO	GENE RAL		Order Dtd. 2024-02-08		(S ea t No -)

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489	22622/2024	07.03.2024	OJC-884/1987	R SETHI	GENERAL		Order Dtd. 1987-04-13		(Seat No - 4)
490	22623/2024	07.03.2024	ABLAP L-1866/2024	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2024-03-06		(Seat No - 4)
491	22625/2024	07.03.2024	MACA-1419/2015	P K PATRA	GENERAL		Order Dtd. 2024-02-16	MISC. APPEAL SEC.	(Seat No - 1)
492	22627/2024	07.03.2024	FA-198/1987	S PATTANAIK	GENERAL		PetitionAnnexure,		(Seat No - 1)
493	22630/2024	07.03.2024	ABLAP L-12063/2020	P K JENA	GENERAL		Order Dtd. 2020-11-16	BAIL-2	(Seat No - 10)
494	22632/2024	07.03.2024	ABLAP L-7251/2020	D P PANIGRAHI	GENERAL		Order Dtd. 2022-04-04	BAIL-1	(Seat No - 5)
495	22636/2024	07.03.2024	SA-28/1995	A SUNDARAY	GENERAL		Judgement Dtd. 2003-12-05Decree,		(Seat No - 5)
496	22637/2024	07.03.2024	SA-157/1999	P C MOHANTY	GENERAL		Order Dtd. 2024-02-28	SECOND APPEAL	(Seat No - 7)
497	22638/2024	07.03.2024	SA-256/1999	P K MISHRA	GENERAL		Order Dtd. 2024-02-19	SECOND APPEAL	(Seat No - 7)

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498	22639/2024	07.03.2024	OJC-5221/2002	A K NAYAK	GENERAL		Order Dtd. 2022-03-16	WRIT BRANCH (DIVISION BENCH)	(Seat No-104)
499	22706/2024	07.03.2024	BLAPL - 12871/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-12-07	BAIL-2	(Seat No-12)
500	22707/2024	07.03.2024	WP (C) - 40936/2023	NIRANJAN ROUT	GENERAL		Order Dtd. 2024-03-01 Judgement Dtd. 2024-03-01,	WRIT BRANCH-5	(Seat No-32)
501	22825/2024	07.03.2024	WP (C) - 8282/2004	L N SAHU	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH)	(Seat No-110)
502	22829/2024	07.03.2024	CRLRE V- 767/2013	D.R.MOHA PATRA	GENERAL		Order Dtd. 2023-12-12	CRIMINAL REVISION	(Seat No-4)
503	22830/2024	07.03.2024	ELPET - 6/2019	P K MOHANTY	GENERAL		Order Dtd. 2024-03-04	M.J.C.	(Seat No-4)
504	22831/2024	07.03.2024	ELPET - 6/2019	M DAS	GENERAL		Order Dtd. 2024-03-04	M.J.C.	(Seat No-4)
505	22832/2024	07.03.2024	CONTC - 674/2024	S K SAHU	GENERAL		Order Dtd. 2024-03-06	CONTE MPT	(Seat No

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5 0 6	22833 /2024	07.03. 2024	CONTC - 742/2 024	S K SAHU	GENE RAL		Order Dtd. 2024-02-21		(S ea t No - 8)
5 0 7	22835 /2024	07.03. 2024	CONTC - 10646 /2023	M NAYAK	GENE RAL		Order Dtd. 2024-02-23	CONTE MPT	(S ea t No - 4)
5 0 8	22838 /2024	07.03. 2024	CONTC - 8041/ 2023	S K SAHU	GENE RAL		Order Dtd. 2024-02-22	CONTE MPT	(S ea t No - 4)
5 0 9	22840 /2024	07.03. 2024	CONTC - 699/2 024	S K SAHU	GENE RAL		Order Dtd. 2024-03-04		(S ea t No - 4)
5 1 0	22842 /2024	07.03. 2024	CONTC - 675/2 024	S K SAHU	GENE RAL		Order Dtd. 2024-03-06		(S ea t No - 4)
5 1 1	22845 /2024	07.03. 2024	CONTC - 698/2 024	S K SAHU	GENE RAL		Order Dtd. 2024-03-04		(S ea t No - 4)
5 1 2	22849 /2024	07.03. 2024	CONTC - 691/2 024	S K SAHU	GENE RAL		Order Dtd. 2024-03-01		(S ea t No - 4)
5 1 3	22852 /2024	07.03. 2024	CONTC - 676/2 024	S K SAHU	GENE RAL		Order Dtd. 2024-03-06		(S ea t No - 4)
5 1 4	22855 /2024	07.03. 2024	CONTC - 692/2	S K SAHU	GENE RAL		Order Dtd. 2024-03-01		(S ea t

			024						No-4)
515	22967/2024	07.03.2024	WP (C) - 11174/2008	R. K. DEHURY	GENERAL		Order Dtd. 2015-11-30		(Seat No-4)
516	22985/2024	07.03.2024	WP (C) - 41156/2023	S. R. PANDA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-48)
517	22988/2024	07.03.2024	WP (C) - 41157/2023	S. R. PANDA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-48)
518	22989/2024	07.03.2024	WP (C) - 41162/2023	S. R. PANDA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-48)
519	22992/2024	07.03.2024	WP (C) - 41167/2023	S. R. PANDA	GENERAL		Order Dtd. 2024-01-31	WRIT BRANCH-7	(Seat No-48)
520	22997/2024	07.03.2024	WP (C) - 19720/2013	DIBAKAR DUTTA	GENERAL		Order Dtd. 2022-07-11	WRIT BRANCH-3	(Seat No-13)
521	23001/2024	07.03.2024	WP (C) - 10636/2008	DIBAKAR DUTTA	GENERAL		Order Dtd. 2008-12-18		(Seat No-13)
522	23003/2024	07.03.2024	ABLAP L-	K K NATH	GENERAL		Order Dtd. 2018-11-30		(Seat

2			19974 /2017						t No - 13)
5 2 3	23005 /2024	07.03. 2024	WP (C) - 26121 /2022	SIBA PRASAD SAHOO	GENE RAL		Order Dtd. 2023-11-16	WRIT BRANC H-6	(S ea t No - 24)
5 2 4	23030 /2024	07.03. 2024	WP (C) - 11902 /2016	S K SAH	GENE RAL		Order Dtd. 2024-03-01	WRIT BRANC H (DIVI SION BENCH -1)	(S ea t No - 10 7)
5 2 5	23033 /2024	07.03. 2024	WP (C) - 9293/ 2012	J P KAR	GENE RAL		Order Dtd. 2023-01-20	WRIT BRANC H-5	(S ea t No - 23)
5 2 6	23040 /2024	07.03. 2024	WP (C) - 7487/ 2022	P K SAHOO	GENE RAL		Order Dtd. 9999-12- 31Petition,Annexure,Misc. case,Entire Order,	WRIT BRANC H-5	(S ea t No - 23)
5 2 7	23044 /2024	07.03. 2024	WP (C) - 24068 /2014	A K JATI	GENE RAL		Order Dtd. 2015-04-22		(S ea t No - 23)
5 2 8	23047 /2024	07.03. 2024	WP (C) - 36616 /2022	P K ROUTRAY	GENE RAL		Order Dtd. 2023-01-06	WRIT BRANC H-7	(S ea t No - 48)
5 2 9	23050 /2024	07.03. 2024	WP (C) - 22894 /2019	P C DAS 2	GENE RAL		Order Dtd. 2023-04-19	WRIT BRANC H (DIVI SION BENCH	(S ea t No - 11

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530	23053/2024	07.03.2024	WP (C) - 40419/2023	B MOHANTY	GENERAL		Order Dtd. 2024-02-21	WRIT BRANCH-7	(Seat No - 5)
531	23056/2024	07.03.2024	WP (C) - 17618/2015	J PRADHAN	GENERAL		Order Dtd. 2023-05-16	WRIT BRANCH-6	(Seat No - 26)
532	23059/2024	07.03.2024	WP (C) - 38883/2023	K SAHOO	GENERAL		Order Dtd. 2023-02-28	WRIT BRANCH-5	(Seat No - 47)
533	23061/2024	07.03.2024	WP (C) - 12641/2023	A K NAYAK	GENERAL		Order Dtd. 2024-01-12	WRIT BRANCH-3	(Seat No - 14)
534	23064/2024	07.03.2024	WPC (OAC) - 1960/2018	A NAYAK	GENERAL		Order Dtd. 2023-01-09	OA Branch	(Seat No - 1)
535	23066/2024	07.03.2024	RSA-76/2020	A K DORA	GENERAL		Order Dtd. 2024-02-29	SECOND APPEAL	(Seat No - 2)
536	23067/2024	07.03.2024	CMP-121/2024	B P PANI	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-7	(Seat No - 15)
537	23074/2024	07.03.2024	CMP-1208/2023	L D SAHOO	GENERAL		Order Dtd. 2024-03-05	WRIT BRANCH-1	(Seat No - 49)

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538	23077/2024	07.03.2024	WP (C) - 32779/2021	K K NATH	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-8 (Seat No - 39)
539	23080/2024	07.03.2024	WP (C) - 23404/2010	P C ADS	GENERAL		Order Dtd. 2015-03-19 Petition, Annexure, Counter, Rejoinder, Entire Order,	(Seat No - 39)
540	23082/2024	07.03.2024	WP (C) - 1955/2024	S BARDHAN	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH (DIVISION BENCH-2) (Seat No - 115)
541	23084/2024	07.03.2024	CONTR - 44/2023	J SAHOO	GENERAL		Order Dtd. 2023-08-24	(Seat No - 115)
542	23087/2024	07.03.2024	CRLMC - 4347/2023	R K ACHARYA	GENERAL		Order Dtd. 2024-03-20 Entire Order,	CRIMINAL MISC (Seat No - 2)
543	23088/2024	07.03.2024	CRLRE V- 491/2017	B BARAL	GENERAL		Order Dtd. 2017-11-21	(Seat No - 2)
544	23089/2024	07.03.2024	BLAPL - 14364/2023	P K DASH	GENERAL		Order Dtd. 2024-02-09	BAIL-1 (Seat No - 4)
545	23090/2024	07.03.2024	WP (C) - 2833/2024	N MALLICK	GENERAL		Order Dtd. 2024-03-01	WRIT BRANCH-4 (Seat No - 37)

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5 4 6	23092 /2024	07.03. 2024	CRLRE V- 56/20 16	Y DAS	GENE RAL		Order Dtd. 2016-03-14	CRIMI NAL REVIS ION (S ea t No - 5)
5 4 7	23093 /2024	07.03. 2024	ABLAP L- 14961 /2023	P DAS	GENE RAL		Order Dtd. 2024-03-06	BAIL- 2 (S ea t No - 12)
5 4 8	23095 /2024	07.03. 2024	WP (C) - 6657/ 2005	B DAS	GENE RAL		Order Dtd. 2023-10-17	WRIT BRANC H-8 (S ea t No - 39)

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